NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

Appeal No.527/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M.

Name of the Company Under Section		Vishnu Deo Narayan Infratech-Versus-R.O.C. Jharkhand 252 (3)		
		MAR KESHRI (PC		Robet Websi 8/01/18, Alore 8/01/2018

ORDER

Ld. Counsel for the appellant is present.

Heard. Reserved for order.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (I)